

likely date of completion at present.

**Constitution of Telephone Advisory Committee in Jhansi**

1635. SHRI RAJENDRA AGNIHOTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether zonal Tele-communication Advisory Committee has been constituted in Jhansi;

(b) if so, when and if not, the time by which it is likely to be constituted; and

(c) the reasons for the delay?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir. Jhansi Secondary Switching Area Telephone Advisory Committee has not been constituted.

(b) and (c). The policy on constitution of Telecom Advisory Committees is being reviewed. Advisory Committees will be consti-

Post Offices	Combined P&T Offices	Telegraph Offices
151	18	8

(b) Yes, Sir.

(c) A plot of land has been acquired from DDA in the Community Shopping Complex, Kalkaji for construction of a building to house a post office which will serve Alaknanda and adjoining areas. The construction of the building has been taken up on priority basis. The post office is proposed to be opened on completion of the building.

(d) Does not arise.

**Complaints of Faulty Design and Work at New Jetty at Kandla Port**

1637. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of SURFACE TRANSPORT be pleased to state:

tuted in accordance with the revised policy.

[English]

**Setting up of Posts and Telegraph Office in South Delhi**

1636. SHRI E.S.M. PAKEER MOHAMED: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of Post Offices and Telegraph Offices in South Delhi area;

(b) whether a new Post and Telegraph office is proposed to be set up in Alaknanda area of South Delhi;

(c) if so, the time by which it is likely to be set up; and

(d) if not, the reasons thereof?

THE MINISTER OF ENERGY AND THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The information is as follows:

(a) whether any complaint in respect of faulty design and work done at the new jetty under construction at Kandla Port has been received by the Government;

(b) if so, the details thereof and the action taken thereon; and

(c) the extra expenditure involved as a result thereof and who will bear the expenditure?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) Yes, Sir.

(b) Due to the movement of soil on the